

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00011/2016

Tuesday, this the 4th day of September, 2018.

CORAM:

**HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER**

Nizar P.K.,
Junior Engineer (Civil),
Cochin Central Sub Division-III,
CPWD, Kavaratti,
Union Territory of Lakshadweep – 682 555. - Applicant

[By Advocate Mrs. Smitha for Mr. K.B. Gangesh]

Versus

1. Central Public Works Department (HQ),
A-Wing, Nirman Bhavan, New Delhi – 11
Represented by its Director General.
2. The Superintending Engineer (Coord),
Co-ordination Circle, Southern Region,
G-Wing, 1st Floor, Rajaji Bhavan,
Desanth Nagar, Chennai – 600 090.
3. The Additional Director General (Training),
CPWD Training Institute, Kamla,
Nehru Nagar, Hapur Road,
Ghaziabad, UP – 201 002.
4. The Controller of Exam and Chief Engineer (Training),
CPWD Training Institute,
Kamla, Nehru Nagar, Hapur Road,
Ghaziabad, UO-201 002.
5. The Assistant Administrative Officer,
Examination Cell,
CPWD Training Institute,
Kamla, Nehru Nagar, Hapur Road,
Ghaziabad, UP – 201 002. - Respondents

[By Advocate : Mr. N. Anilkumar, Senior PCGC]

The application having been heard on 04.09.2018, the Tribunal on the same day delivered the following:

O R D E R

Per: E.K. Bharat Bhushan, Administrative Member

Learned counsel for the applicant submitted that the applicant had appeared for the examination and had not come out successful.

2. O.A is dismissed. No order as to costs.

(Dated, 4th September, 2018.)

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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Applicant's Annexures

Annexure A1 - True copy of notification F.No. SE(T)-II/LDCE AE/2014-A/206 dated 30.10.2015 issued by the 3rd respondent

Annexure A2 - True copy of Ministry of Urban Development, CPWD, Central Engineering Group B Service Recruitment, (Amendment Rules, 2010) published as per GSR 63 dated 31.03.2010.

Annexure A3 - True copy of appointment order dated 15.12.2009 issued by the 2nd respondent to the applicant.

Annexure A4 - True copy of the joining report submitted by the applicant to Trichy Central Division on 06.01.2010.

Annexure A5 - True copy of appointment order issued by the Superintending Engineer (Western Region) to the applicant on 25.09.2009.

Annexure A6 - True copy of relevant portion of final seniority list of Junior Engineers (Civil) under the 1st respondent for the year 2013 with covering letter dated 14.10.2013.

Annexure A7 - True copy of relevant portion of the provisional seniority list of Junior Engineers (Civil) under the 1st respondent for the year 2014 with covering letter dated 17.06.2015.

Annexure A8 - True copy of the application preferred by the applicant along with covering letter dated 09.11.2015.

Annexure A9 - True copy of the list of candidates for LDCE 2015 for Chennai centre for the post of Assistant Engineer (Civil).

Annexure A10 - True copy of letter dated 10.12.2015 preferred by the applicant to the 4th respondent.

Annexures of Respondents

Annexure R1 - Copy of letter dated 29.04.2016.

Annexure R2 - Copy of letter dated 02.05.2016.

Annexure R3 - Copy of OM No. 22011/3/98-Estt(D) dated 17.09.1998
